of the General Manager of the Company were searched and not the residences of the Directors and the Chairman of the Company.

(d) The Directors of the Company were not concerned according to the evidence available.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

पूर्वी पाकिस्तान की सीमा पर तस्कर व्यापार

*७५६. श्री गिरिराज किशोर कपर : क्या विस्त मंती यह बताने की कृपा करेंगे

- (क) क्या यह सच है कि पश्चिमी बंगाल-पूर्वी पाकिस्तान सीमा पर स्थित स्वरूपनगर थाने के हकीमपूर गांव में तस्कर व्यापारियों का केन्द्र है; ग्रीर
- (ख) यदि हां तो इस बारे में सरकार ने क्या कार्यवाही की है?

SMUGGLING ON THE EAST PAKISTAN RORDER

- •756. SHRI G. K. KAPOOR: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that village Hakeempur under the jurisdiction of Swarup Nagar Police Station and situated on the West Bengal—East Pakistan border is a centre for smug glers: and
- (b) if so, what action has been taken by Government in this connec tion?]

वित्त मंत्रालय में उपमंत्री (श्री राभेश्वर साह): (क) हाल के महीनों में इस गांव में ग्रौर इसके इदं-गिदं कई तस्कर सम्बन्धी मामलों का पता लगा है।

(ख) हकीमपुर से लगभग १ मील दूर बिठारी में सीमा-शुल्क चौकी पर तैनात पदाधिकारी इस क्षेत्र में रोक-धाम के लिए बहुत गश्त लगाते हैं।

tfTHE DEPUTY MINISTER IN THE MINISTRY or FINANCE (Shri RAMESHWAR SAHU): (a) A number of smuggling cases have been detected in and around this village in recent months.

(b) The officers posted at the Customs Checkpost at Bithari about 5 miles from Hakeempur conduct intensive preventive patrol in this area.]

काज के व्यापारियों द्वारा कर की चोरी

*७५ द. श्री महाबीर दास : स्या विस मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि नवम्बर, १६६४ के धन्तिम सप्ताह में कच्चा काज् श्रायात करने वाली बम्बई की कुछ फर्में भायकर की चोरी के सिलसिले में पकडी गयी थीं; भीर
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो उन फर्मी के नाम क्या-क्या है भीर उन्होंने कितने आयकर की चोरी की?

[TAX EVASION BY CASHEW MERCHANTS

- •758. SHRI MAHABIR DASS: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that certain Bombay firm_s engaged in the import of raw cashewnuts were detected during the last week of November, 1964 for evading income-tax; and

(b) if fee answer to part (a) above be in the affirmative, the names of the firms and the extent of the evasion of income-tax?]

वित्त सत्रालय में उपमंत्री (श्री रानेश्वर साह): (क) जी, हां।

- (ख) श्रभी फर्मों केनाम बताना बांछनीय न होगा क्योंकि जांच-पहताल ग्रभी तक भी चल रही है। जांच-पड़ताल प्री हो जाने के बाद इस बात का पता लगेगा कि यदि कर की चोरी हुई है तो बह किस सीमा तक हई है।
- f [THE DEPUTY MINISTER TN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Yes, Sir.
- (b) it would not be desirable to give the names of the firms at this stage as the investigations are still pending. The extent of tax-evasinn, if any, will be known after the investigations are completed.]

CONSUMERS' PRICE INDEX AND DEARNESS ALLOWANCE

- •767. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:
- (a) what is the latest consumers' price index for the working clas?;;
- (b) whether the average increase in the consumers' index for the ast twelve months is more than 10 points; and
- (c) i'f the answer to part (b) above be in the affirmative, whether Government propose to revise the structure of dearness allowance admiss.ble Central Government employee.1?

THE MINISTER OP PLANNING (SHRI B R. BHAGAT): (a) According to the latest report from the Labour Bureau, the All India Working Clas; Consumer Price Index was 163 for October, 1964.

t[] English translation.

(b) and (c) Yes, Sir. The rates will be revised after taking into account the report of the one-man Independent Body for Dearness Allowance.

to Questions

COMPENSATION TO BANK OP CHINA **EMPLOYEES**

- •768. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Chinese employees of the Bank off China were paid their legitimate dues by Government while the same were denied to the Indian employees at the time of taking the bank into liquidation;
- (b) if the reply to (part (a) be ir the affirmative, the reasons therefor!

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) No. There has been no such discrimination.

(b) Does not arise.

IMBALANCE TN BACKWARD REGIONS

•769. SHRI S. K. VAISHAMPAYEN: Will the Minister of PLANNING be pleased to state whether the Planning Commission has kepi, removal of imbalance in backward regions as one of the objectives of the Fourth Five Year Plan and if so, what are the special schemes proposed in the fields cf industry and power in respect of Marathwada and Konkan regions of Maharashtra?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): Yes sir. Attention of the Hon. Member is invi'ed to pages 84-85 (paras 8— 10) of the Memorandum on the Fourth Five Year Plan. Details of States Fourth Five Year Plans have yet to be formulated.

CALORIE-CONTENT OF FOOD

♦770. SHRI KRISHAN DUTT: Will the Minister of HEALTH be pleased to state: